

**DAILY BOARD**  
**H.H.J. SHRI. MILIND V. KURTADIKAR**  
**C.R. NO.42**  
**DATE : 16-07-2020**

Sr. No.	Case No.	Parties Name	Stage	Next Date
1	NDPS 140/16	ANC V/S Kadar Mohd Ali Shaikh	Judgment	
2	Bail appln 285/20	NCB V/S Shivam Piyush Hindia	Hearing	
3	Bail appln 286/20	NCB V/S Shivam Piyush Hindia	Hearing	
4	Bail appln 287/20	NCB V/S Shivam Piyush Hindia	Hearing	
5	Bail appln 288/20	NCB V/S Shivam Piyush Hindia	Hearing	
6	Bail appln 660/20	NCB V/S Shivam Piyush Hindia	Order	
7	Remand 369/20	Powai p stn V/S Pradeep Gautam Shirwale and other	Appearance	
8	Revision 1098/18	Dhruv Arvind Shetty V/S State	Order	
9	Remand 1133/18	DCB CID unit XII V/S Manishkumar Kushawaha and ors	Appeaance	
10	Remand1158/18	DCB CID V/S Sadanand Rane	Appearance	
11	Remand 409/19	Kurla p stn V/S Mohd Nadim Aarif Shaikh	Appearance	
12	Remand 32/20	ANC V/S Amratlal Rathod	Appearance	
13	Remand 26/20	Malvani p stn V/S Dipesh Waghdhare	Appearance	
14	NDPS 83/18	NCB V/S Yurena	Say and Hrg	